

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3699  
ANSWERED ON:05.08.2014  
PRODUCTION OF SINGLE SUPER PHOSPHATE  
Singh Shri Uday Pratap

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the policy laid down by the Government for the production of Single Super Phosphate in the country;
- (b) the salient features thereof;
- (c) whether small industries are on the verge of closure due to the said policy;
- (d) if so, the details thereof and the steps taken to protect such small industries;
- (e) whether the Government is getting the production of NPK mixed fertilizers through private industries; and
- (f) if so, the number and the names of such private industries and the criteria adopted for selection process of such industries?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND)

(a) & (b): Single Super Phosphate (SSP) is one of the P&K fertilizers covered under Nutrient Based Subsidy (NBS) policy. As per the policy for production of SSP, SSP units are required to utilize atleast a minimum of 50% their annual recognized capacity or annual production of 40,000 MT, whichever is lower, for eligible to claim subsidy. Further, they have to use notified grades of rock phosphate for production of SSP besides sourcing the rock phosphate of prescribed grades from authentic sources such as import/purchase directly from the suppliers duly supported by original Bill of Lading in the name of SSP manufacturer as direct importer or purchase from other importers subject to the Bill of Lading is endorsed in favour of concerned SSP manufacturer or the Bill of Entry should be in the name of SSP manufacturers. The notified rock phosphate grades can also be purchased from Indian suppliers namely, Rajasthan State Mines and Minerals Limited, Hindustan Zinc Limited and Beneficiation Rock Phosphate units registered under NBS Scheme.

(c) & (d): No, Madam. Some smaller SSP units are facing difficulty in achieving minimum capacity utilization/production criteria. However, the SSP units, which shut down production with prior intimation to Dept. of Fertilizers due to any reason, their production/capacity utilization is reckoned on prorata basis for the period of production.

(e) & (f): No, Madam. However, mixture fertilizer manufactures have been allowed to source the subsidized fertilizers directly from the manufacturers/importers only after it is received in the concerned districts. The mixture fertilizer manufactures are not allowed to source subsidized fertilizers from dealers/retailers. The respective State Governments regulate registration of mixture fertilizer manufacturers and monitor production of mixture fertilizers. Each State Government has its own criteria for such units.